

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-23/2005/801/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
Member, MACT, Nagaon.

Dated Guwahati, the 15th February, 2022

Sub:- **Restricted holiday.**

Ref:- Your Letter No.MACT(N)/296 dated 14.02.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 15.02.2021 with headquarter leave permission from the evening of 14.02.2022 till the morning of 17.02.2022**, as prayed for. The in-charge District and Sessions Judge, Nagaon shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-23/2005/802-803/A, dated , 15-02-2022

Copy to:

1. The District and Sessions Judge, Nagaon .
2. The Project Manager, Gauhati High Court.

Sd/-
15/2/22

JT.REGISTRAR (VIGILANCE)
Rds